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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(OS) 524/2024

ANI MEDIA PVT. LTD.

.....Plaintiff

Through: Mr. Akshit Mago, Adv.

versus

WIKIMEDIA FOUNDATION INC & ORS.

....Defendant

Through: Mr. Aayush Marwah, Mr. Pranav

Tomar, Advs. for D-1.

Mr. Apar Gupta & Mr. Naman

Kumar, Advs. for D-3.

CORAM:

JOINT REGISTRAR (JUDICIAL) SH. DEVENDER KUMAR GARG (DHJS)

ORDER 01.05.2025

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<u>Proceedings are being conducted through hybrid mode.</u>

I.A. No. 9842/2025 (by D-3 for condonation of delay of 111 days in filing WS)

- 1. The captioned IA is listed today for arguments on its maintainability.
- 2. Ld. Counsel for defendant no.3 has submitted that he has filed his written submissions yesterday only. However, the same are not on record. Let appropriate steps be taken as per law.
- 3. Ld. Counsel for defendant no.3 has submitted that he is not in India since 03rd to 10th May, 2025.
- 4. It is submitted that the matter is coming up for hearing before the Hon'ble Court on 14.05.2025.



5. At joint request, let the tioned IA be placed before the Hon'ble Court for further directions on the date already fixed in main matter i.e. 14th May, 2025.

DEVENDER KUMAR GARG (DHJS) JOINT REGISTRAR (JUDICIAL)

MAY 1, 2025/v

Click here to check corrigendum, if any